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## Y.Bhue-Vrs-UOI/I&B

HEARING Sl.No.5 OA No. 860/11 Order –dated 19<sup>th</sup> June, 2013.

## **CORAM**

HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.) HON'BLE MR. R. C. MISRA, MEMBER (ADMN.)

Heard Mr.S.Patnaik, Learned Counsel for the Applicant and Mr.S.Barik, Learned Additional CGSC appearing for the Respondents. Mr.Barik candidly submitted that the applicant is at Sl.No.44 in the gradation list of UDC and his case would be considered for promotion to Assistant when his term comes as per Rules. Mr.Patnaik, Learned Counsel for the applicant fairly submitted that he will be satisfied if this OA is disposed of with direction to the Respondents to consider the case of the applicant when his term comes as per Rules, for promotion to the post of Assistant. In view of the above, this OA is disposed of with direction to the Respondents to consider the case of the applicant along with others when his term comes as per the Rules for promotion to the post of Assistant. There shall be no order as to costs.

Member (Admn.)

Member(Judl.)